

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1871 /ND/2019

In the matter of :

Genesha Ecosphere Ltd

.. PETITIONER

Vs.

Innovative Textiles Limited

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 07.8.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble member (Technical)

For the Petitioner /Op. Creditor :-

For the Respondent/Corporate Debtor :

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 24.9.2019. Non-appearance of the petitioner on the said date will result in dismissal of the petition.

-sd-

(K.K. VOHRA)
MEMBER (TECHNICAL)

-sd- RAJN

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit